## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 111 OF 2017**

Dated: 2<sup>nd</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GMR Warora Energy Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Rohit Venkat

## <u>ORDER</u>

Issue notice to the Respondents returnable on 25.05.2017. Dasti, in addition, is permitted.

List the matter on 25.05.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt